

GOVERNMENT OF INDIA
MINISTRY OF CULTURE

RAJYA SABHA

UNSTARRED QUESTION No. 24
TO BE ANSWERED ON 02.02.2023

PUBLIC PROGRAMMES AND EVENTS IN GOVERNMENT MUSEUMS

24. SHRI JAWHAR SIRCAR:

Will the Minister of *CULTURE* be pleased to state:

- (a) the details of the rules governing the grant of permission by the Central Government Museums to private or non-government parties for holding non-Ministry events or programmes within the buildings or compounds of Central Museums;
- (b) whether private parties or for-profit or corporate entities can hold events within the area of these museums in the name of collaboration or sponsorship by the museums; and
- (c) whether the museums earn any revenue and whether these are pegged at market costs?

ANSWER

THE MINISTER OF CULTURE, TOURISM AND DEVELOPMENT OF NORTH EASTERN REGION

(G. KISHAN REDDY)

(a) to (c) Central Government Museums under Ministry of Culture are governed as per their Mandate/Bye-Laws/Memorandum of Association and free to take decision as per recommendations of their Board of Trustee/Executive Council.